

### मछली का उत्पादन और निर्यात

3221. श्री हरीश कुमार गंगवार : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1977 में कुल कितनी मात्रा में मछली का उत्पादन हुआ था और उस वर्ष कितनी मात्रा में मछली का निर्यात किया गया था ;

(ख) वर्ष 1978 से 1983 के दौरान, प्रति वर्ष कितनी मात्रा में मछली का उत्पादन हुआ और कितनी मात्रा में निर्यात किया गया था ; और

(ग) मछली के निर्यात से कितनी विदेशी मुद्रा का अर्जन हुआ था और तत्सम्बन्धी अन्य ब्यौरा क्या है ?

कृषि मन्त्रालय में राज्य मन्त्री (श्री योगेन्द्र मकवाना) : (क) से (ग) एक विवरण संलग्न है (देखिए कालम 267—268)।

### Payment of Relief to the Sufferers of Natural Calamity of Changthang of Ladakh Region

3222. SHRI P. NAMGYAL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Jammu and Kashmir submitted the utilisation certificate for the margin money of Rs. 130 lakhs kept at the disposal of the State Government by Central Government for taking urgent relief measures at the time of natural calamities ;

(b) whether relief for the sufferers of heavy snow fall which occurred in November, 1981 in Changthang region of Ladakh has not been paid so far ;

(c) if so, whether Government will take up the matter with the State Government regarding early payment of relief to the sufferers of natural calamity of the 'Changpa' Tribes ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE

MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The Government of Jammu and Kashmir, after repeated reminders, intimated in a Memorandum submitted on 1st November, 1983 that the State Government have got unspent balance of margin money of Rs. 135.00 lakhs from previous years i.e. 1979-80 to 1981-82.

(b) Upon receipt of request for Central assistance in June, 1982 for giving assistance in Changthang area, the State Government was advised to meet the expenditure from the margin money at their disposal.

(c) and (d). In view of reply at part (a) and (b) the matter now rests with the State Government, since administration of relief is a State subject.

### Compensation to Hutment Dwellers in Bombay

3224. DR. SUBRAMANIAN SWAMY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the various Central Ministries and Departments have lands in Bombay on which slums are located ;

(b) particulars of these slum colonies and Government agencies that have a claim on these lands ;

(c) the amount of compensation paid to each hutment dweller when his hut is removed ;

(d) whether any alternative site is provided ;

(e) whether there is a great demand to raise the amount of compensation in view of the increase of cost of building material ; and

(f) the other details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) According to information received